

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No. 467/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th October 2017, 10.30 A.M

Name of the Company		Chris Garrod Global India Pvt.Ltd. -Vs- Fabworth Promoters Pvt.Ltd.	
Under Section		9	IBC
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Mr. SHUVASIS SENGUPTA, Adv. } operational creditor
2) Mr. BALARKO SEN, Adv. }
3) Mr. SOUMYAJIT MISHRA, Adv. }

1. MR. Ratnanku Banerjee, (Sr. Adv.) } Corporate Debtor
2. MR. Rishav Banerjee (Adv.) }
3. MR. Shounak Mitra (Adv.) }
4. MR. Zulfikar Ali Al-Qaderi (Adv.) }

Zulfikar Ali Al-Qaderi
Advocate
16/10/2017

ORDER

Ld. Counsel for the operational creditor and the corporate debtor are present.

Heard. Reserved for order.

Jd

(Jinan K.R.)
Member (J)

Jd

(Vijai Pratap Singh)
Member (J)